

POST OFFER ADVERTISEMENT
MOONGIPA SECURITIES LIMITED

(Hereinafter referred to as 'MSL' or 'TC' or 'Target Company')

CIN: L74899DL1994PLC057941

Registered Office: 18/14, W.E.A. Pusa Lane, Karol Bagh, New Delhi – 110005, India
Tel. No.: +91-11- 41450121, Email ID : moongipas@gmail.com, Website: www.moongipa.net

**Open Offer for acquisition of 13,02,652 Equity Shares from the Shareholders of
Moongipa Securities Limited**

By

Mr. Rahul Gupta and Mr. Rohan Gupta

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited**, for and on behalf of **Mr. Rahul Gupta and Mr. Rohan Gupta** (hereinafter collectively referred to as 'Acquirers') in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement ('DPS') with respect to the aforementioned offer was made on August 27, 2021, Friday in Financial Express (English) (All Editions) Jansatta (Hindi) (All Editions) and Pratahkal (Marathi) (Mumbai Edition).

1.	Name of the Target Company	Moongipa Securities Limited		
2.	Name of the Acquirers	Mr. Rahul Gupta Mr. Rohan Gupta		
3.	Name of the Manager to the Offer	Corporate Professionals Capital Private Limited		
4.	Name of the Registrar to the Offer	Beetal Financial and Computer Services Private Limited		
5.	Offer Details			
a.	Date of Opening of the Offer	July 11, 2022 Monday		
b.	Date of Closure of the Offer	July 22, 2022 Friday		
6.	Date of Payment of Consideration	Last date for payment of consideration as per SEBI (SAST) Regulations, 2011 is August 05, 2022, Friday, however, Nil shares have been tendered under the Open Offer, thus no payment is required to be made to the shareholders.		
7.	Details of Acquisition			
Sl. No.	Particulars	Proposed in the Offer Document		Actuals
7.1	Offer Price	INR 18.01 (including interest) per equity share* INR 58 (including interest) per equity share**		INR 58 (including interest) per equity Share**
7.2	Aggregate number of shares tendered	13,02,652 Equity Shares (26.00%)		Nil Equity Shares (0.00%)
7.3	Aggregate number of shares accepted	13,02,652 Equity Shares (26.00%)		Nil Equity Shares (0.00%)
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	INR 7,55,53,816/-		Nil
7.5	Shareholding of Acquirers before Agreements/Public Announcement (No. & %)	Nil		Nil
7.6	Shares Acquired by way of Agreements/ Allotment • Number • % of Fully Diluted Equity Share Capital	28,18,153 56.25%		28,18,153# 56.25%
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	13,02,652 26.00%		Nil
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil NA NA		Nil NA NA
7.9	Post offer shareholding of Acquirers • Number • % of Fully Diluted Equity Share Capital	41,20,805 82.25%		28,18,153# 56.25%
7.10	Pre & Post offer shareholding of Public • Number • % of Fully Diluted Equity Share Capital	Pre offer 21,92,047 43.75%	Post offer 8,89,395 17.75%	Pre offer 21,92,047 43.75% Post offer 21,92,047 43.75%

* The Offer Price mentioned in the Letter of Offer dated July 04, 2022.

** The Offer Price mentioned in the Offer Opening Public Announcement dated July 08, 2022.

The Share Purchase Agreement entered on August 20, 2021 between Acquirers and Sellers for the acquisition of 28,18,153 equity shares representing 56.25% of the paid up share capital of the Target Company has not been executed as of July 23, 2022.

The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011. A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com; website of Manager to the Offer www.corporateprofessionals.com and at the registered office of the Target Company at 18/14, W.E.A. Pusa Lane, Karol Bagh, New Delhi – 110005.

**Issued by
Manager to the Offer**

 **Corporate
Professionals**

CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

D-38. South Extn. Part 1, New Delhi – 110049

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Email ID: manoj@indiapcp.com / ruchika.sharma@indiapcp.com

SEBI Regn. No : INM000011435

For and on behalf of—

Sd/-
Rahul Gupta
Acquirer 1

Sd/-
Rohan Gupta
Acquirer 2

Place: New Delhi
Date: July 23, 2022